

Minutes of EFC meeting No. 04/AM-16 dated 16.7.2015 for import of restricted items

Meeting No. 04 of AM-16 of EXIM Facilitation Committee (EFC) was held on 16.7.2015 at 10:30 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Sunil Gaikwad, Director, Min. of Textiles
- (ii) Shri R.K. Singh, Under Secretary, Min. of Textiles
- (iii) Shri J.K. Singh, Under Secretary, Min. of Petroleum & Natural Gas
- (iv) Shri Pawan Kumar, Deputy Director, Airworthiness, Dte. Genl. of Civil Aviation
- (v) Shri P.K. Srivastava, Under Secretary, Min. of Home Affairs
- (vi) Shri Virender Kumar, Section Officer, Min. of Shipping
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT
- (viii) Ms. Nivedita Roy Choudhury, FTDO, DGFT

3. The total number of cases considered in the meeting was 252. The Committee approved 52 cases, rejected 4 cases, closed 10 cases & deferred 186 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases of import of air-conditioners, the Committee decided to approve the recommended quantity or 5000 nos., whichever is lower for applicants who are applying for the first time. For cases where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

Sl. No.	Name of the applicant & file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Vimta Labs Ltd., Hyderabad 01/53/162/247/AM-15/V-7/IC	25.6.14	30 NOS. OF DOGS	23.40	The Committee decided to close the case
2.	S.K. Enterprises, W.B. 01/53/8/203/AM-15/S-53/IC	18.7.14	2,50,00,000 NOS. OF FISHES	151.12	Deferred
3.	Track Supreme Stud, Chandigarh 01/53/162/322/AM-15/T-14/IC	25.8.14	1 NO. OF STALLION & 4 NOS. OF BROODMARES	70.00	Deferred
4.	Assam Livestock Dev. Agency, Guwahati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 UNITS OF FROZEN BOVINE SEMEN	17.94	Deferred
5.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/369/AM-15/A-45/IC	26.9.14	250 NOS. OF DOGS	224.48	Deferred
6.	Dhritiman Datta, Kolkata 01/53/162/643/AM-15/D-18/IC	25.11.14	16,275 NOS. OF ORNAMENTAL FISHES	13.83	Deferred
7.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Deferred
8.	Zon Groves & Farms, Telangana 01/53/8/506/AM-15/Z-7/IC	10.12.14	15 PAIRS OF WALLABIES, 15 PAIRS OF PONIES, 10 PAIRS OF ALPACAS, 50 PAIRS OF OSTRICHES, 25 PAIRS OF RHEAS, 20 PAIRS OF SHEEP & 50 PAIRS OF FERRETS	21.45	Deferred
9.	Pushapanjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 NO. OF GUINEA PIG	nil	Deferred
10.	Kandula Pameela Rani, Vijaywada	19.12.14	1 NO. OF DOG	0.04	Deferred

	01/53/162/729/AM-15/K-27/IC				
11.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 PAIRS OF PARROTS, MACAWS & COCKATOOS	4.50	Deferred
12.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 NOS. OF DOGS (MALE) & 5 NOS. OF DOGS (FEMALE)	58.10	Deferred
13.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	6 NOS. OF MICE (M/F)	0.03	Deferred
14.	B.G. Chitale, Sangli 01/53/8/583/AM-15/C-28/IC	21.1.15	27 NOS. OF BOVINE EMBRYOS	20.83	Deferred
15.	Embassy Projects Pvt. Ltd., Bengaluru 01/53/162/788/AM-15/E-37/IC	20.1.15	10 NOS. OF HORSES	59.36	Deferred
16.	Big Bubbles Aqualife India, Mumbai 01/53/8/631/AM-15/B-30/IC	19.2.15	1,00,000 NOS. OF ORNAMENTAL FISHES	120.00	Deferred
17.	Yukio Sato, Gurgaon 01/53/8/624/AM-15/Y-2/IC	17.2.15	1 NO. OF RABBIT	0.12	Rejected as not recommended by DAHD&F
18.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 NOS. OF FROZEN BULL SEMEN	18.52	Deferred
19.	Smart Deals, Coimbatore 01/53/162/732/AM-15/S-133/IC	31.12.14	9,20,000 NOS. OF ORNAMENTAL FISHES	67.32	Approved as recommended by DAHD&F
20.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	8 NOS. OF DOGS	9.60	Deferred
21.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM-15/I-55/IC	31.3.15	5 PAIRS OF MICE	19.23	Deferred
22.	Aqua Leader International, Chennai 01/53/8/08/AM-16/A-3/IC	8.4.15	17,600 NOS. OF ORNAMENTAL FISHES	22.22	Deferred
23.	Highgrove Stud & Agriculture Farms, Mumbai 01/53/162/942/AM-15/H-37/IC	10.3.15	15 NOS. OF BROODMARES	213.00	Deferred
24.	Anne Wright, New Delhi 01/53/8/673/AM-15/A-78/IC	12.3.15	1 NO. OF STALLION & 1 NO. OF BROODMARE	25.00	Approved as recommended by DAHD&F (ex-post facto approval)
25.	Aviagen India Poultry Breeding Co. Pvt. Ltd., Tirupur 01/53/8/01/AM-16/A-1/IC	1.4.15	30,000 NOS. OF CHICKS	1435.73	Deferred
26.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 NOS. OF ORNAMENTAL FISHES	5.99	Deferred
27.	Cosmo Brian Julio Fernades, Gurgaon 01/53/8/23/AM-16/C-3/IC	17.4.15	4 NOS. OF DOGS	1.75	Deferred
28.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 BOX OF HORSE SEMEN (FROZEN)	0.33	Deferred
29.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 STRAWS OF HOLSTEIN FRESIAN FROZEN EMBRYOS	18.05	Deferred

30.	Nanoli Stud & Agriculture Farms, Mumbai 01/53/162/938/AM-15/N-46/IC	9.3.15	3 NOS. OF BROODMARES	42.60	Deferred
31.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 NOS. OF FROGS	5.94	Deferred
32.	Indian Institute of Integrative Medicine, Jammu 01/53/162/67/AM-16/I-6/IC	29.4.15	20 NOS. OF MICE (10+10 M/F)	2.28	Approved as recommended by DAHD&F
33.	Canon Jayprakash Patel, Ahmedabad 01/53/8/65/AM-16/C-9/IC	29.4.15	4 NOS. OF DOGS	2.80	Deferred
34.	The Colors, Chennai 01/53/8/38/AM-16/T-3/IC	22.4.15	3,34,000 NOS. OF ORNAMENTAL FISHES (30 VARIETIES)	196.67	Approved as recommended by DAHD&F
35.	M.J. Enterprises, Chennai 01/53/162/17/AM-16/M-2/IC	10.4.15	13,75,000 NOS. OF ORNAMENTAL FISHES (101 VARIETIES)	64.50	Deferred
36.	Chaitanya Srinivasan, Bengaluru 01/53/8/56/AM-16/C-6/IC	27.4.15	1 NO. OF DOG	0.70	Deferred
37.	Zon Groves & Farms, Telangana 01/53/8/54/AM-16/Z-1/IC	27.4.15	2 NOS. OF DOGS	0.62	Approved as recommended by DAHD&F (ex-post facto approval)
38.	Vickvin Farms, Hyderabad 01/53/8/55/AM-16/V-2/IC	27.4.15	2 NOS. OF DOGS	0.88	Approved as recommended by DAHD&F (ex-post facto approval)
39.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 NOS. OF SPF EGGS	937.50	Deferred
40.	Jasbir Singh Kahlon, Gurdaspur 01/53/162/Misc/AM-16/J-5/IC	14.5.15	1 NO. OF DOG	nil	Approved as recommended by DAHD&F
41.	Reewa Roopkumar Rathod, Mumbai 01/53/8/84/AM-16/R-12/IC	6.5.15	1 NO. OF DOG	2.00	Approved as recommended by DAHD&F (ex-post facto approval)
42.	Elizabeth Jaon Golden, Mumbai 01/53/8/83/AM-16/E-2/IC	6.5.15	2 NOS. OF DOGS	4.00	Approved as recommended by DAHD&F
43.	Indian Institute of Technology, Kanpur 01/53/8/82/AM-16/I-7/IC	6.5.15	10 PAIRS OF MICE	4.43	Approved as recommended by DAHD&F
44.	Swaroop Kishan Datta, Mysore 01/53/162/82/AM-16/S-12/IC	6.5.15	2 NOS. OF DOGS	0.63	Approved as recommended by DAHD&F
45.	Swaroop Kishan Datta, Mysore 01/53/162/83/AM-16/S-13/IC	6.5.15	2 NOS. OF DOGS	0.76	Approved as recommended by DAHD&F
46.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	Deferred
47.	Indian Institute of Science, Bengaluru 01/53/162/73/AM-16/I-9/IC	6.5.15	40 NOS. OF MICE	8.85	Approved as recommended by DAHD&F
48.	Pearl Impex, Mumbai 01/53/8/97/AM-16/P-8/IC	18.5.15	1,00,000 NOS. OF ORNAMENTAL FISHES	106.00	Deferred
49.	Iana Gergel, Moscow 01/53/162/Misc/AM-16/I-	21.5.15	1 NO. OF DOG	nil	Approved as recommended by

	11/IC				DAHD&F
50.	Prashanth P Rao, Bengaluru 01/53/162/122/AM-16/P-11/IC	15.5.15	1 NO. OF DOG	0.94	Approved as recommended by DAHD&F
51.	Neeraj Bala, Panchkula 01/53/8/99/AM-16/N-3/IC	15.5.15	1 NO. OF DOG	0.53	Approved as recommended by DAHD&F
52.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	3,04,200 NOS. OF ORNAMENTAL FISHES	200.00	Deferred
53.	Curadev Pharma Pvt. Ltd., Noida 01/53/8/117/AM-16/C-11/IC	22.5.15	5400 NOS. OF RATS & MICE	343.04	Approved as recommended by DAHD&F
54.	Jai Research Foundation, Mumbai 01/53/8/106/AM-16/J-6/IC	19.5.15	4800 NOS. OF LABORATORY ANIMALS	402.32	Approved as recommended by DAHD&F
55.	Swarup Majumder M., Pune 01/53/8/112/AM-16/S-19/IC	20.5.15	3 NOS. OF DOGS	0.77	Approved as recommended by DAHD&F
56.	Progressive Dairy Farmers Association, Ludhiana 01/53/8/119/AM-16/P-12/IC	26.5.15	24,376 UNITS OF FROZEN BOVINE SEMEN	81.47	Deferred
57.	Sushmita Dhar, Kolkata 01/53/8/131/AM-16/S-24/IC	29.5.15	1 NO. OF RABBIT	nil	Approved as recommended by DAHD&F
58.	Munish Chauhan, Kurukshetra 01/53/8/130/AM-16/M-15/IC	29.5.15	1 NO. OF DOG & 1 NO. OF CAT	nil	Approved as recommended by DAHD&F
59.	Nazir Ahmad Qazi, Jammu 01/53/162/MISC/AM-16/N-5/IC	2.6.15	1 NO. OF CAT	nil	Deferred
60.	Vishal Sethi, Dehradun 01/53/8/134/AM-16/V-8/IC	1.6.15	2 NOS. OF DOGS	0.96	Approved as recommended by DAHD&F
61.	Suven Life Sciences Ltd., Hyderabad 01/53/8/132/AM-16/S-25/IC	1.6.15	400 NOS. OF RATS	26.00	Approved as recommended by DAHD&F
62.	Yashvir Yadav, Gurgaon 01/53/8/133/AM-16/Y-2/IC	1.6.15	2 NOS. OF DOGS	0.40	Rejected as not recommended by DAHD&F
63.	Badam Agro Farms, Hyderabad 01/53/162/61/AM-16/B-5/IC	28.4.15	5 NOS. OF PLAINS ZEBRA, 5 NOS. OF GEMSBOK, 5 NOS. OF GREATER KUDU, 5 NOS. OF MOUFLON SHEEP & 5 NOS. OF RACKA SHEEP	28.98	Rejected as not recommended by DAHD&F
64.	Vineeth S. Iyenagar, Bengaluru 01/53/162/Misc/AM-16/V-7/IC	22.5.15	1 NO. OF PET BIRD	nil	Deferred
65.	Brisk Global Logistic, Hyderabad 01/53/162/131/AM-16/B-6/IC	18.5.15	5 PAIRS OF VIOLET TURACO & 5 PAIRS OF HORNBILL	2.08	Deferred
66.	Hylasco Bio-Technology India Pvt. Ltd., Hyderabad 01/53/162/175/AM-16/H-9/IC	2.6.15	50 PAIRS OF RATS (M/F) & 120 PAIRS OF MICE	51.88	Deferred
67.	Lupin Ltd., Mumbai 01/53/8/139/AM-16/L-5/IC	3.6.15	12 NOS. OF DOGS (M/F)	11.38	Deferred
68.	Harpreet Kaur, New Delhi 01/53/8/138/AM-16/H-7/IC	1.6.15	1 NO. OF DOG	nil	Approved as recommended by DAHD&F
69.	Hylasco Bio-Technology India Pvt. Ltd., Hyderabad	2.6.15	LABORATORY MICE	1.82	Deferred

	01/53/162/174/AM-16/H-8/IC				
70.	Your Friends Aquarium, Chennai 01/53/162/84/AM-16/Y-1/IC	6.5.15	1,47,436 NOS. OF ORNAMENTAL FISHES	21.50	Deferred
71.	CSIR - Institute of Genomics & Integrative Biology, Delhi 01/53/8/153/AM-16/C-15/IC	10.6.15	10 NOS. OF MICE	0.95	Deferred
72.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/148/AM-16/P-14/IC	5.6.15	25,000 STRAWS OF HOLSTEIN FRESIAN SEXED SEMEN	275.22	Deferred
73.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/149/AM-16/P-15/IC	5.6.15	1,00,000 STRAWS OF HOLSTEIN FRESIAN FROZEN SEMEN	95.09	Deferred
74.	Syngene International Ltd., Bengaluru 01/53/8/147/AM-16/S-27/IC	5.6.15	1000 VIALS OF RNA FROM CYNOMOLOGOUS MONKEY, 10 LT OF CYNOMOLOGOUS MONKEY SERUM, 10 LT OF CYNOMOLOGOUS MONKEY PLASMA & 100 NOS. OF MONKEY, CYNOMOLOGOUS, CYRO, MALE, 5 MILLION HEPTOCYTES CELLS	153.48	Deferred
75.	Pet Fish, Mumbai 01/53/8/157/AM-16/A-16/IC	11.6.15	2,02,300 NOS. OF ORNAMENTAL FISHES	63.67	Deferred
76.	Alok Gulla, Delhi 01/53/8/176/AM-16/A-21/IC	17.6.15	2 NOS. OF DOGS	0.80	Deferred
77.	Rajiv Gandhi Centre for Aquaculture, Tamil Nadu 01/53/162/196/AM-16/R- 22/IC	9.6.15	1200 NOS. OF TILAPIA FISHES (FINGERLINGS)	0.26	Deferred
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
78.	MSS Rubber & Reclaims Pvt. Ltd., Ernakulam 01/53/8/112/AM-15/M-14/IC	2.6.14	3000 MT OF BUFFING RUBBER POWDER & RUBBER SCRAP	394.58	The Committee decided to close the case
79.	Diamond Rubber Industries, Hyderabad 01/53/162/175/AM-15/D-5/IC	11.6.14	1992 MT OF TYRE SCRAP	112.94	The Committee decided to close the case
80.	Vinora Industries, Chennai 01/53/8/143/AM-15/V-5/IC	11.6.14	20,000 MT OF WASTE PARINGS & RUBBER SCRAP / CUT SCRAP TYRES (RADIAL / NYLON)	781.30	The Committee decided to close the case
81.	Gennext Hitec Rubber, Vellore 01/53/162/239/AM-15/G- 15/IC	26.6.14	3000 MT OF WASTE PARINGS, SCRAP RUBBER, POWDER & GRANULES	144.00	The Committee decided to close the case
82.	Sarita Metal Refinery, Thane 01/53/8/188/AM-15/S-45/IC	4.7.14	5000 MT OF DRAINED LEAD ACID BATTERIES	2100.00	Deferred
83.	Tirupati Udyog, Faridabad 01/53/8/234/AM-15/T-15/IC	28.7.14	29,200 MT OF USED RUBBER TYRE & TUBE SCRAP	1460.00	Deferred
84.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT OF USED RUBBER TYRE & TUBE SCRAP	1280.00	Deferred

85.	Shakambari Rubber P Ltd., Kolkata 01/53/8/251/AM-15/S-67/IC	7.8.14	4000 MT OF USED AUTOMOBILE RUBBER TYRE SCRAP	170.80	Deferred
86.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S- 78/IC	9.9.14	3000 MT OF TYRE BUFFING POWDER & CUT TYRES	412.51	Deferred
87.	Shree Ganesh Rubber Products, Navi Mumbai 01/53/8/408/AM-15/S-101/IC	16.10.14	90,000 MT OF USED RUBBER TYRE SCRAP	4286.25	Deferred
88.	Lalitha Rubber Industries, Pithapuram 01/53/162/682/AM-15/L- 12/IC	9.12.14	700 MT OF RUBBER TYRE / TUBE SCRAP	47.77	Deferred
89.	R.V. Industries, Delhi 01/53/162/699/AM-15/R- 49/IC	15.12.14	8000 MT OF USED / SCRAP RUBBER TYRES	347.20	Deferred
90.	Green Rubber Industries, Delhi 01/53/8/373/AM15/G-34/IC	25.9.14	15,000 MT OF USED RUBBER TYRE SCRAP	609.37	Approved as recommended by DIPP & MoEFCC
91.	JPNR Global Industries P Ltd., Pune 01/53/8/585/AM- 15/J-21/IC	27.1.15	15,000 MT OF TYRE SCRAP	825.00	Deferred
92.	Sree Sumangala Metals & Industries P Ltd., Chennai 01/53/162/838/AM-15/S- 140/IC	4.2.15	3000 MT OF LEAD BATTERY PLATES	30.45	Deferred
93.	Coastal Rubber, Hyderabad 01/53/8/535/AM-15/C-30/IC	26.12.14	16,200 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	997.31	Deferred
94.	AP Rubber Reclaimers Pvt. Ltd., Reddy Nagar 01/53/8/536/AM-15/R-50/IC	5.2.15	10,800 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	664.87	Deferred
95.	Horizon Reclaim India P Ltd., Saharanpur 01/533/8/639/AM-15/H-33/IC	24.2.15	20,000 MT OF USED RUBBER TYRE & TUBE SCRAP	1000.00	Deferred
96.	Alstone Industries P Ltd., New Delhi 01/53/8/643/AM-15/A-73/IC	25.2.15	13 MT OF SILICONE RUBBER SCRAP	4.56	Deferred
97.	Fivestar Vanijya P Ltd., Kolkata 01/53/8/630/AM-15/F-12/IC	19.2.15	5000 MT OF TYRE SCRAP	223.20	Deferred
98.	SS Endothermics Pvt. Ltd., Mumbai 01/53/8/694/AM-15/S-160/IC	20.3.15	73,440 MT OF USED RUBBER TYRE SCRAP	3497.58	Deferred
99.	Shree Devi Plastic Tech Pvt. Ltd., Hyderabad 01/53/162/982/AM-15/S- 162/IC	23.3.15	1600 MT OF OLD & USED RUBBER TYRE SCRAP	100.48	Deferred
100.	NCKS Waste Management Pvt. Ltd., 01/53/162/951/AM-15/N- 48/IC	11.3.15	3000 MT OF TYRE SCRAP	180.00	Deferred
101.	Karanja Industries P Ltd., Bidar 01/53/8/02/AM-16/K-1/IC	6.4.15	3500 MT OF RUBBER SCRAP / PAIRINGS / TYRE SCRAP	216.67	Deferred
102.	Zuari Cement Ltd., Bengaluru 01/53/8/548/AM-15/Z-8/IC	5.1.15	15,000 MT OF SHREDDED TYRES	676.62	Deferred
103.	Maruti Enterprises, Hyderabad 01/53/162/915/AM-15/M-	2.3.15	1000 MT OF USED RUBBER TYRE SCRAP	60.00	Deferred

	72/IC				
104.	Starlit Power Systems Ltd., New Delhi 01/53/8/96/AM-16/S-17/IC	15.5.15	5000 MT OF LEAD SCRAP	3000.00	Approved as recommended by DIPP & MoEFCC
105.	Eastman Reclamations, Jalandhar 01/53/162/152/AM-16/E-5/IC	25.5.15	22,00,000 KG OF USED TYRE / TUBE SCRAP	172.80	Approved as recommended by DIPP & MoEFCC (ex-post facto approval)
106.	Bharathi Cement Corporation Pvt. Ltd., Hyderabad 01/53/162/173/AM-16/B-7/IC	1.6.15	500 MT OF SOLID RECOVERED FUEL (SRF)	10.40	Approved as recommended by DIPP & MoEFCC
107.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 NOS. OF SPENT NICKEL CADMIUM BATTERIES	1103.05	Deferred
108.	Citymax Hotels (I) Pvt. Ltd., Bengaluru 01/53/8/125/AM-16/C-13/IC	27.5.15	13 NOS. OF GAMING MACHINES	12.12	Deferred
109.	Ayisha Saw Mills, Tamil Nadu 01/53/8/155/AM-16/A-21/IC	10.6.15	600 MT OF DRAINED SCRAP BATTERIES	42.44	Deferred
110.	Maxan Corporation P Ltd., Ahmedabad 01/53/8/161/AM-16/M-19/IC	12.6.15	52,200 MT OF OLD & USED RUBBER TYRE SCRAP	3393.00	Deferred
111.	SBJ Rubber Products, Sonipat 01/53/8/162/AM-16/S-28/IC	12.6.15	2000 MT OF OLD & USED RUBBER TYRE SCRAP	130.00	Approved as recommended by DIPP & MoEFCC
112.	Shree Mangal Rahika Industries, New Delhi 01/53/8/217/AM-16/S-33/IC	25.6.15	2800 MT OF USED RUBBER TYRE SCRAP & TUBE SCRAP	160.00	Approved as recommended by DIPP & MoEFCC
113.	S.P. Rubbers, Chittore 01/53/8/2016/AM-16/S-34/IC	25.6.15	6000 MT OF USED RUBBER TYRE SCRAP & TUBE SCRAP	480.00	Approved as recommended by DIPP & MoEFCC
114.	Astra Corporation, Mohali 01/53/8/218/AM-16/A-22/IC	25.6.15	2000 MT OF USED RUBBER TUBE SCRAP	750.00	Deferred
115.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/110/AM-16/I-10/IC	28.4.15	116 KG OF TITANIUM ALLOY POWDER	13.36	Deferred
116.	Surya Rubber Industries Ltd., Gudivada 01/53/8/248/AM-16/S-38/IC	9.7.15	2000 MT OF USED RUBBER TYRE & TUBE SCRAP	160.00	Deferred
117.	Oyster Industries P Ltd., Silvasa 01/53/8/240/AM-16/O-3/IC	8.7.15	10,000 MT OF USED RUBBER TYRE SCRAP	800.00	Deferred
Ministry of Steel (MoS) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
118.	Minex Metallurgical Co. Ltd., Mumbai 01/53/8/171/AM-16/M-21/IC	16.6.15	400 MT OF TITANIUM SCRAP	1.08	Deferred
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
119.	Gujarat Agrochem Ltd., Mumbai 01/53/162/357/AM-1015/G- 25/IC	30.7.14	120 MT OF CARBON TETRACHLORIDE	10.92	Deferred
120.	Meghmani Organics Ltd., Ahmedabad 01/53/8/259/AM-15/M-30/IC	7.8.14	1,50,000 KG OF CARBON TETRACHLORIDE	13.65	Deferred
121.	Bayer Vapi Pvt. Ltd., Gujarat 01/53/8/292/AM-15/B-19/IC	25.8.14	1,33,000 KG OF CARBON TETRACHLORIDE	12.36	Deferred
122.	Laxmi Remote (India) Pvt. Ltd., Delhi	9.10.14	27,00,000 KG OF WASTE, PAIRINGS &	502.20	Deferred

	01/53/8/400/AM-15/L-10/IC		SCRAP OF PLASTIC		
123.	Jai Shree Chamunda Ma Plastic, Bhavnagar 01/53/8/587/AM-15/J-20/IC	28.1.15	150 MT PLASTIC (INDUSTRIAL) SCRAP WASTE	65.41	Deferred
124.	Yapp India Automotive Systems Pvt. Ltd., Chennai 01/53/8/617/AM-15/V-31/IC	17.3.15	324 MT OF PLASTIC WASTE / SCRAP	180.00	Deferred
125.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 MT OF ACRYLIC PLASTIC SCRAP WASTE CRUSHED	31.20	Deferred
126.	Shree Bhavani Engg. Works, Mumbai 01/53/8/705/AM-15/S-163/IC	30.3.15	5900 MT OF VIRGIN PLASTIC SCRAP	1858.50	Deferred
127.	Vintech India Corporation, Mangalore 01/53/162/420/AM-15/V-16/IC	21.8.14	14,581 MT OF SCRAP POLYCARBONATE POWDER	3.21	Deferred
128.	R.K. Plastics, Falna 01/53/162/31/AM-16/R-4/IC	15.4.15	500 MT OF CELLULOSE & PLASTIC WASTE & SCRAP	139.50	Deferred
129.	Pest Control M. Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 KG OF METHYL BROMIDE	392.54	Deferred
130.	Vrindavan Plastic Industries, Daman 01/53/162/135/AM-16/V-5/IC	19.5.15	1800 MT OF VIRGIN PLASTIC SCRAP & WASTE	510.30	Deferred
131.	Chirag Enterprises, Jamnagar 01/53/162/176/AM-16/C-14/IC	3.6.15	2000 MT OF ACRYLIC PLASTIC SCRAP	715.00	Deferred
132.	Sudarshan Chemical Industries Ltd., Pune 01/53/162/MISC/AM-16/S-31/IC	4.6.15	400 MT OF BARBITURIC ACID	17.66	Deferred
Department of Electronics & Information Technology (DeitY) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
133.	IBM India Pvt. Ltd., Bengaluru 01/53/8/129/AM-15/I-7/IC	11.6.14	13,400 NOS. OF REFURBISHED SPARE PARTS	415.21	The Committee decided to close the case based on DeitY letter No. 50/1/2013-IPHW dated 15.6.15
134.	Nokia Solutions & Networks India Pvt. Ltd., Delhi 01/53/8/438/AM-15/N-35/IC	5.11.14	12,000 NOS. OF REFURBISHED SECOND-HAND USED REPLACEMENT SPARES OF TELECOM EQUIPMENT	3181.85	Deferred
135.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585.00	Deferred
136.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26,623 NOS. OF HARD DISK DRIVES	540.18	Deferred
137.	Bharat Electronics Ltd., Bengaluru 01/53/162/931/AM-15/B-31/IC	5.3.15	12,000 KG OF CHROMIUM POWDER	264.46	Deferred
138.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 NOS. OF ELECTRONIC PARTS	31.50	Deferred

139.	Accel Frontline Ltd., Chennai 01/53/8/04/AM-16/A-2/IC	7.4.15	1,73,328 NOS. OF REFURBISHED HARD DISK DRIVES	6655.79	Deferred
140.	Nokia Solutions & Networks India P Ltd., Gurgaon 01/53/8/113/AM-16/N-4/IC	20.5.15	7457 NOS. OF USED SPARE PARTS OF TELECOM EQUIPMENT	1324.74	Deferred
141.	Amalgamated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A-33/IC	28.7.14	30 NOS. OF SEARCH & RESCUE TRANSPONDERS (SART)	6.61	Deferred
Ministry of Environment, Forest & Climate Change, Ozone Cell (MoEFCC(O))					
142.	Intex Technologies India Ltd., New Delhi 01/53/8/580/AM-15/I-39/IC	19.1.15	8190 NOS. OF AIR CONDITIONERS	1057.88	Deferred
143.	Saveer International, New Delhi 01/53/8/136/AM-16/S-26/IC	1.6.15	2100 NOS. OF AIR CONDITIONERS WITH HCFC-22 (R- 22) GAS	514.24	Approved as recommended by MoEFCC(O)
144.	Manali Petrochemicals Ltd., Chennai 01/53/8/166/AM-16/M-22/IC	15.6.15	800 MT OF DICHORO- FLUOROETHANE (HCFC-141B)	1014.15	Deferred
Ministry of Environment, Forest & Climate Change, Wildlife Division (MoEF(WL))					
145.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A- 29/IC	24.7.14	2 PCS OF NIGHT VISION BINOCULARS	0.72	Deferred
146.	MOD, Kochi 01/53/162/344/AM-15/M- 26/IC	28.7.14	1 NO. OF SKULL BUFFALO CALTEX JASMINE WHITE, 1 NO. OF SKULL BUFFALO CALTEX TORA WHITE & 1 NO. OF SKULL COW FLOWER	0.4	Deferred
147.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 NO. OF PENETRATING BOLT STUNNER WITH 10,000 PCS OF HIGH POWER CARTRIDGES	2.76	Deferred
148.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162/601/AM-15/P- 34/IC	7.11.14	250 NOS. OF SHOTGUNS	38.39	Deferred
149.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.14	1 PC OF ANIMAL TROPHY	0.30	Deferred
150.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M- 54/IC	25.11.14	14 NOS. OF TROPHIES	1.36	Deferred
151.	A&S Creations, New Delhi 01/53/8/33/AM-16/A-9/IC	21.4.15	2 NOS. OF CELLULAR (GPS / GSM) COLLARS	2.72	Deferred
152.	A&S Creations, New Delhi 01/53/8/86/AM-16/A-13/IC	7.5.15	1 NO. OF TRANQUILIZER GUN / REMOTE INJECTION PISTOL WITH ACCESSORIES	0.54	Approved as recommended by MoEFCC(WL)
153.	A&S Creations, New Delhi 01/53/8/95/AM-16/A-16/IC	15.5.15	10 NOS. OF VHF INSTRUMENTS	2.06	Deferred
154.	Hi-Tech Advance Products, Indore 01/53/8/107/AM-16/H-5/IC	19.5.15	9 SETS OF VETERINARY EQUIPMENT /	14.72	Approved as recommended by MoEFCC(WL)

			TRANQUILIZER		
155.	Rajat Singh Shekhawat, Jaipur 01/53/8/154/AM-16/R-20/IC	10.6.15	1 NO. OF STAG HEAD WITH HORN TROPHY	0.77	Deferred
Department of Heavy Industry (DHI)					
156.	Scania Commercial Vehicles India P Ltd., Bengaluru 01/53/162/77/AM-15/S-13/IC	4.6.14	146 NOS. OF USED TESTING EQUIPMENT	38.57	The Committee decided to close the case
157.	Scania Commercial Vehicles India P Ltd., Bengaluru 01/53/162/83/AM-15/S-14/IC	4.6.14	241 NOS. OF USED TESTING EQUIPMENT	12.56	The Committee decided to close the case
158.	Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/162/803/AM-14/V- 40/IC	29.10.14	38 MT OF TUNGSTEN SCRAP (BALANCE QUANTITY)	propn. value	Deferred
159.	Indus Marketing, Visakhapatnam 01/53/8/91/AM-16/I-8/IC	15.4.15	2 NOS. OF SWINGO MACHINES	46.97	Deferred
Ministry of Home Affairs (MHA)					
160.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	Deferred
161.	Jayashree Consulting India, Odisha 01/53/162/861/AM-14/J- 26/IC	8.5.14	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	Deferred
162.	National Security Guard, New Delhi 01/53/162/450/AM-15/N- 23/IC	8.9.14	1 NO. OF SECURITY EQUIPMENT	19.66	Deferred
163.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	Deferred
164.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 NO. OF THROUGH- WALL RADAR	14.80	Deferred
165.	Tata Advanced Systems Ltd., Hyderabad 01/53/162/563/AM-15/T- 30/IC	13.10.14	1 NO. OF AEROPLANE & OTHER AIRCRAFTS	1485.95	Deferred
166.	Reliance Industries Ltd., Mumbai 01/53/8/116/AM-14/R-8/IC	29.5.13	2 NOS. OF NIGHT VISION GOGGLES	9.38	Deferred
167.	Mel Systems & Services Ltd., Chennai 01/53/171/316/AM-15/M- 52/IC	25.11.14	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	Deferred
168.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S- 103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	Deferred
169.	Tech Sol Technologies Pvt. Ltd., Vellore 01/53/162/893/AM-15/T- 39/IC	16.1.15	3 NOS. OF PASSIVE NIGHT TELESCOPIC SIGHTS	9.49	Deferred
170.	Kawatras, Shimla 01/53/162/Misc/AM-15/K- 28/IC	2.2.15	2 NOS. OF NIGHT VISION BINOCULARS / GOGGLES & 8 NOS. OF NIGHT VISION MONOCULARS	9.00	Deferred
171.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/574/AM-15/W-8/IC	16.1.15	7 NOS. OF OPTICAL NIGHT SIGHTONS	13.22	Deferred
172.	Addl. Director General of	9.2.15	7500 NOS. EACH OF	\$ 0.11	Deferred

	Police, Operation (Octopus & Greyhounds), A.P., Hyderabad 01/53/162/841/AM-15/A-66/IC		3 TYPES OF AMMUNITIONS		
173.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/633/AM-15/W-9/IC	23.2.15	18 NOS. OF NIGHT VISION BINOCULARS	29.81	Deferred
174.	Rolta India Ltd., Mumbai 01/53/8/677/AM-15/R-59/IC	16.3.15	8 NOS. OF NIGHT VISION SIGHTS & ACCESSORIES	24.21	Deferred
175.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 NOS. OF RIFLES	951.53	Deferred
176.	Cassiopeia Consultants P Ltd., New Delhi 01/53/8/682/AM-15/C-40/IC	17.3.15	100 NOS. OF WEAPON-MOUNTED TORCHES	36.99	Deferred
177.	Director General & Inspector General of Police, Karnataka, Bengaluru 01/53/162/984/AM-15/K-34/IC	23.3.15	450 NOS. + 200 NOS. + 100 NOS. OF WEAPONS	695.73	Deferred
178.	Director General of Police (Octopus), A.P., Hyderabad 01/53/162/850/AM14/AM11 A-38/IC	25.2.15	REPLACEMENT OF 4 NOS. OF GUN BARRELS	propn. value	Deferred
179.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	Deferred
180.	Addl. Director General of Police, Operation (Octopus & Greyhounds), A.P., Hyderabad 01/53/171/41/AM-16/A-14/IC	7.5.15	ARMS & AMMUNITIONS	4.14	Deferred
181.	Lt. Col. Vinod Bhasker, Nilgiris 01/53/162/138/AM-16/V-6/IC	19.5.15	1 NO. OF CONVERTER	0.25	Deferred
182.	DG of Police, Maharashtra, Mumbai 01/53/162/255/AM-16/M-20/IC	15.6.15	1 NO. OF JET DISRUPTER & 50 NOS. OF CARTRIDGES	10.88	Deferred
183.	Pahwa Manufacturers, Sitapur 01/53/162/136/AM-16/P-10/IC	19.5.15	15,00,000 PCS OF PRIMER & 15,00,000 PCS OF PLASTIC CASES WITHOUT PRIMER	43.44	Deferred (The Committee decided to seek certain clarifications / documents from the applicant & on receipt, consider the case on file)
Defence Research & Development Organisation (DRDO)					
184.	Serial Innovations India P Ltd., Bengaluru 01/53/8/647/AM-15/S-149/IC	26.2.15	4 NOS. OF WEAPON MOUNTED TARGET ACQUISITION & IMAGE ACQUISITION DEVICES	110.66	Approved as recommended by DRDO
185.	HBL Power Systems Ltd., Hyderabad 01/53/162/946/AM-15/H-39/IC	11.3.15	40 NOS. OF NIGHT SIGHTS WITH ACCESSORIES	6356.48	Deferred
186.	HQ SFF, Delhi Cant. 01/53/162/947/AM-15/S-157/IC	11.3.15	522 NOS. OF CARTRIDGES & 11 NOS. OF AMMUNITION BOXES	19.89	Deferred
Ministry of Petroleum & Natural Gas (MP&NG)					
187.	Bristol Petroleum P Ltd., West Bengal	28.4.14	20,00,000 LT OF USED OIL & WASTE	640.00	Deferred

	01/53/8/57/AM-15/B-7/IC		OIL		
188.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.14	150 MT OF NONENE	167.73	Deferred
189.	Shree Durgai Lubes, Tamil Nadu 01/53/162/607/AM-15/S-110/IC	7.11.14	2000 TON PER ANNUM OF USED ENGINE OIL	150.00	Deferred
190.	Radiant Lubes Pvt. Ltd., Nagpur 01/53/8/479/AM-15/R-42/IC	24.11.14	1575 MT OF USED OIL	281.33	Deferred
191.	Pon Pure Chem Pvt. Ltd., Chennai 01/53/8/567/AM-15/P-55/IC	12.1.15	1500 MT OF EXXSOL	865.80	Approved as recommended by MP&NG
192.	Renault Nissan Automotive India Pvt. Ltd., Tamil Nadu 01/53/162/846/AM-15/R-57/IC	9.2.15	8600 LT OF FUEL	19.12	Deferred
193.	Tata Motors Ltd., Mumbai 01/53/8/688/AM-15/T-42/IC	19.3.15	1624 KG (2000 LT) OF FUEL	8.20	Deferred
194.	Volvo Buses India Pvt. Ltd., Bengaluru 01/53/8/50/AM-16/V-1/IC	24.4.15	1000 LT OF DIESEL	2.35	Approved as recommended by MP&NG
195.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 KL OF USED OIL	317.72	Deferred
196.	Cummins Technical Centre India, Pune 01/53/8/64/AM-16/C-8/IC	29.4.15	3,00,000 LT OF DIESEL	171.51	Deferred
197.	Volkswagen India P Ltd., Pune 01/53/8/85/AM-16/V-4/IC	6.5.15	2,40,000 LT OF FUEL	160.10	Deferred
198.	Tata Motors Ltd., Mumbai 01/53/8/105/AM-16/T-7/IC	18.5.15	5504 KG OF DIESEL	12.69	Approved as recommended by MP&NG
199.	AVL Technical Centre Pvt. Ltd., New Delhi 01/53/8/118/AM-16/A-17/IC	25.5.15	17,600 LT OF GASOLINE	10.87	Deferred
200.	Continental Automotive Components India Pvt. Ltd., Bengaluru 01/53/8/163/AM-16/C-16/IC	12.6.15	6176 KG OF DIESEL.	22.42	Deferred
201.	Continental Automotive Components India Pvt. Ltd., Bengaluru 01/53/8/164/AM-16/C-17/IC	12.6.15	3040 KG OF GASOLINE TEST FUEL	8.69	Deferred
202.	Spice Jet Limited, Gurgaon 01/53/8/168/AM-16/S-32/IC	15.6.14	50,000 KL OF AVIATION TURBINE FUEL (ATF)	32000.00	Approved as per Min. of Civil Aviation OM No. AV.13030/291/2014- DT(FTS-76907) dated 17.9.14 & MP&NG OM No. P-19011/07/2014-Sup dated 26.9.14
Department of Telecommunications (DoT)					
203.	Avtech Digital Equipment Pvt. Ltd., New Delhi 01/53/8/131/AM-15/A-18/IC	12.6.14	200 PCS OF TRANSMITTERS	930.08	The Committee decided to close the case
204.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF RADIO MODULE	5.97	Deferred
205.	Shree Krishna Corporation, New Delhi	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	Deferred

	01/53/8/378/AM-15/S-93/IC				
206.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	Deferred
207.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	1 PC OF TRANSMITTER + RECEIVER	1.31	Deferred
208.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 NO. OF RADIO REMOTE CONTROL WITH ACCESSORIES	2.63	Deferred
209.	India Meteorological Dept., New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 NOS. (60 NOS. EACH FOR 5 YEARS) OF OZONE SOUNDING INSTRUMENTS	308.78	Deferred
210.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	1 NO. OF RADAR WITH COMPLETE ACCESSORIES	1.89	Deferred
211.	Cavotec India Pvt. Ltd., Pune 01/53/8/691/AM-15/C-42/IC	20.3.15	1 NO. OF RADIO REMOTE CONTROL	10.00	Deferred
212.	Lutron GL Sales & Services Pvt. Ltd., Gurgaon 01/53/8/243/AM-16/L-6/IC	8.7.15	2800 NOS. OF CONTROLLERS	32.66	Approved as recommended by DoT
Ministry of Shipping (MoShp)					
213.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	Deferred
214.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	1 NO. OF RADAR WITH ACCESSORIES	2.27	Deferred
Directorate General of Civil Aviation (DGCA)					
215.	Sanjay Thapar VM, New Delhi 01/53/162/377/AM-15/S-65/IC	4.8.14	1 NO. OF HOT AIR BALLOON	5.15	Deferred
216.	Interglobe Aviation Ltd., New Delhi 01/53/8/238/AM-16/I-18/IC	7.7.15	25 NOS. OF COMPONENTS	1959.63	Approved as recommended by DGCA
217.	Interglobe Aviation Ltd., New Delhi 01/53/8/158/AM-16/I-14/IC	11.6.15	12 NOS. OF AIRCRAFT PARTS	310.24	Approved as recommended by DGCA
218.	Director, Civil Aviation, Uttar Pradesh 01/53/162/992/AM-15/C-43/IC	18.6.15	2 NOS. OF AIRCRAFTS	13757.15	Approved as recommended by DGCA (ex-post facto approval)
219.	Force Motors Ltd., Pune 01/53/8/209/AM-16/F-5/IC	22.6.15	1 NO. OF AIRCRAFT	4113.53	Approved as recommended by DGCA
Ministry of Textiles (MoT)					
220.	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	9.12.13	73,000 MT OF TRIMS FROM USED & SHREDDED CLOTHES, CARPETS, RAGS, SCRAP TWINES, CORDAGE UPTO 12"X12"	730.00	Deferred
221.	Ramadevi Memorial Charitable Trust, Jhunjhunu 01/53/8/526/AM-15/R-47/IC	22.12.14	10,800 MT OF WORN CLOTHING OR WORN ARTICLES	7090.20	Deferred
222.	Vinayaga Trader, Madurai 01/53/8/657/AM-15/V-29/IC	4.3.15	18,00,000 NOS. OF USED JUTE BAGS	111.60	Deferred
223.	R. Harilal & Co., Kolkata	8.5.15	5,00,000 PCS OF	100.00	Deferred

	01/53/162/95/AM-16/R-14/IC		USED JUTE BAGS		
224.	Dipen Trading Company, Anand 01/53/8/89/AM-16/D-3/IC	11.5.15	105 CONTAINERS OF USED JUTE BAGS & USED GUNNY SACKS	400.00	Deferred
225.	S.S. Trade, Madurai 01/53/162/140/AM-16/S-23/IC	20.5.15	40,00,000 PCS OF USED JUTE BAGS	453.60	Deferred
226.	Ravindera Medicos, Delhi 01/53/8/123/AM-16/R-16/IC	26.5.15	4,00,000 MT OF USED JUTE BAGS / SACK BAGS	70.78	Deferred
227.	Mahalaxmi Enterprises, Rajkot 01/53/8/129/AM-16/M-14/IC	29.5.15	2000 MT OF USED JUTE BAGS / SACK BAGS	321.75	Deferred
228.	Ajay Traders, Anand 01/53/8/142/AM-16/A-19/IC	3.6.15	38 CONTAINERS OF USED JUTE BAGS / GUNNY SACKS	134.00	Deferred
229.	J.J. Patel & Brothers, Anand 01/53/8/143/AM-16/J-7/IC	3.6.15	96 CONTAINERS OF USED JUTE BAGS / GUNNY SACKS	336.00	Deferred
230.	Swati Enterprises, Delhi 01/53/8/182/AM-16/S-27/IC	17.6.15	800 MT OF USED JUTE BAGS	155.86	Deferred
Department of Pharmaceuticals (DPharma)					
231.	Immacule Lifesciences Pvt. Ltd., Solan 01/53/8/162/973/AM-15/I-50/IC	19.3.15	40 KG OF NICOTINAMIDE BP (VITAMIN B3) / NIACINAMIDE	0.56	Deferred
232.	Aarti Industries Ltd., Mumbai 01/53/162/10/AM-16/A-5/IC	7.4.15	100 KG OF BROMO-FLUOROMETHANE	89.97	Deferred
Petroleum & Explosives Safety Organisation (PESO)					
233.	Schlumberger Asia Services Ltd., Navi Mumbai 01/53/8/81/AM-16/S-8/IC	5.5.15	EXPLOSIVES	2486.54	Deferred
234.	Indian Explosives Ltd., Kolkata 01/53/162/37/AM-16/I-3/IC	16.4.15	49,600 PCS OF EXPLOSIVES	442.81	Approved as recommended by PESO
235.	Indian Explosives Ltd., Kolkata 01/53/162/36/AM-16/I-2/IC	16.4.15	51,200 PCS OF EXPLOSIVES	446.67	Approved as recommended by PESO
236.	Schlumberger Asia Services Ltd., Navi Mumbai 01/53/8/87/AM-16/S-9/IC	8.5.15	EXPLOSIVES	28.16	Deferred
237.	Weatherford Oil Tools Middle East Ltd., Mumbai 01/53/8/156/AM-16/W-1/IC	10.6.15	EXPLOSIVES	1104.99	Deferred
238.	CDET Explosives Industries Pvt. Ltd., Nagpur 01/53/162/220/AM-16/C-18/IC	10.6.15	10,800 KM OF DETONATING FUSES	300.27	Deferred
Atomic Energy Regulatory Board (AERB)					
239.	International Environment Consulting, New Delhi 01/53/8/159/AM-16/I-15/IC	12.6.15	RADIOISOTOPE	3.10	Approved as recommended by AERB
240.	International Environment Consulting, New Delhi 01/53/8/160/AM-16/I-16/IC	12.6.15	RADIOISOTOPE	5.10	Approved as recommended by AERB
241.	Shri Bajrang Power & Ispat Ltd., Raipur 01/53/8/241/AM-16/S-36/IC	8.7.15	RADIOISOTOPE	1.87	Approved as recommended by AERB
Miscellaneous					
242.	Dr. Willmar Schwabe India Pvt. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	12.12.13	25 KG OF COCHINEAL / COCCUS CACTI / DACTYLOPIUS COCCUS COSTA	2.87	Deferred

243.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 NOS. OF AIR GUNS, 30 NOS. OF AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS OF CO ₂ CAPSULES	5.10	Deferred
244.	ILEAD Foundation, Kolkata 01/53/162/704/AM-15/I-28/IC	17.12.14	40,000 PCS OF SECOND HAND BOOKS	3.86	Approved (The Committee decided to approve the case subject to conditions)
245.	Rubamin Ltd., Vadodara 01/53/162/MISC/AM-15/R-58/IC	20.2.15	1000 MT OF ZINC ASH	468.75	Deferred
246.	Shree Krishna Oil Industries, Tamil Nadu 01/53/8/31/AM-16/S-5/IC	20.4.15	1000 MT OF COPRA	527.00	Deferred
247.	Shree Ram Proteins Pvt. Ltd., Gondal 01/53/162/Misc/AM-16/S-16/IC	6.5.15	1000 MT OF COTTON SEED	90.00	The Committee decided to close the case based on Dept. of Agriculture & Cooperation letter No. 18-6/2014-PP.II dated 17.6.15
248.	Ratan Aluminium Recycling P Ltd., Faridabad 01/53/8/135/AM-16/R-17/IC	1.6.15	5000 MT OF ALUMINIUM DROSS THRILL	1300.00	Deferred
249.	Elcome Integrated Systems P Ltd., Mumbai 01/53/8/88/AM-16/E-3/IC	8.5.15	1 NO. OF RADAR WITH ACCESSORIES	1.70	Deferred
250.	Victorious Marketing Pvt. Ltd., New Delhi 01/53/8/708/AM-15/V-35/IC	26.3.15	46 MT OF RICE	16.52	The case was approved in the EFC meeting held on 21.5.15, however, some information was sought from the applicant when the case was further considered under para 2.20(c) of FTP 2015-20. After considering the reply given by the applicant, the Committee again approved the case.
251.	Cheenu Enterprises, Coimbatore 01/53/162/871/AM-15/C-38/IC	16.2.15	500 MT OF COCONUT CRUDE OIL	406.25	The case was approved in the EFC meeting held on 21.5.15, however, some information was sought from the applicant when the case was further considered under para 2.20(c) of FTP 2015-20. The applicant has informed that the import is for trading, the Committee, therefore, decided to reject the case.
252.	Murali Oil Mills, Tamil Nadu 01/53/8/668/AM-15/M-70/IC	11.3.15	5000 MT OF COCONUT CRUDE OIL	3000.00	The case was approved in the EFC meeting held on 21.5.15, however, some information was sought from the applicant when the case was further considered under para 2.20(c) of FTP 2015-20. After considering the reply given by the applicant, the Committee again approved the case.

4. The next meeting of the EFC, No. 05/AM-16 will be held on 20.8.2015 at 10.30 a.m.
5. The meeting ended with a vote of thanks to the Chair.
